

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP No.150(ND)/2016  
RT CP No.186/Chd/Hry/2017**

M/s .Buddy Mumbai Duty Free  
Services Pvt. Ltd.

...Petitioner

Versus.

M/s. Authentic Restaurants Pvt. Ltd.& Ors.

...Respondents

Present: Mr. Sandeep Bajaj, Mr. Pradeep Nauharria and  
Mr. Soyib Quereshi, Advocates for petitioner.  
Mr. Anand Chhibbar, Senior Advocate with  
Mr. Gaurav Mankotia, Advocate for respondents.  
Mr. Vaibhav Narang, Advocate for respondent No.5

As per office report rejoinder has been filed by the petitioner and copy advance was supplied to the counsel for the respondents. Mr. Vaibhav Narang, Advocate has filed Power of attorney for respondent No.5 and submits that he is not opposing the present petition. List the matter on 13.12.2017 for arguments.

Sd/-  
(Justice R.P. Nagrath)  
Member(Judicial)

October 27, 2017  
arora